

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 216**  
**(IB)-3327(ND)2019**  
**IA/5358/2020**

**IN THE MATTER OF:**

<b>Ganesham Trexim Pvt. Ltd</b>	...	<b>Applicant/Petitioner</b>
<b>Versus</b>		
<b>M/s. Parasvnath Limited</b>	...	<b>Respondent</b>

**Under Section: 7 of IBC Code, 2016**

**Order delivered on 22.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Mr. Karan Rajpurohit, Adv. for Corporate Debtor

**ORDER**

Ld. Counsel appearing for the Petitioner submitted that she has filed the withdrawal Application to withdraw the Joint Application but the same is not listed.

Ld. Counsel is requested to share the IA No. with the Court Officer. Therefore, the Registry is directed to list the matter on 26.02.2021.



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**